

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.263/230/HDB/2017
NAME OF THE COMPANY	Incor Appa Two Projects Private Limited
NAME OF THE PETITIONER(S)	PBEL Property Development (Indai0 Private Limited
NAME OF THE RESPONDENT(S)	Incor Appa Two Projects Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Aravind Reddy	Advocate	aravindreddy.l@me.com 9652887117	L. Aravind Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. JITHENDER	CGSC for RD	9866663528	Jithender

**ORDER**

Heard Mr.L.Aravind Reddy, Learned Counsel for the Petitioner and Mr.B.Jithender, CGSC for R.D.

The Learned Counsel for the Petitioner submit that his Senior Counsel is busy in High Court, thus requested time.

Post the matter on 25.01.2018.

MEMBER (Technical)

MEMBER (Judicial)